

ITEM NO.118

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12147/2017

THE STATE OF BIHAR AND ORS.

Appellant(s)

VERSUS

THE ORGANIZER DEHRI C.D. AND C.M.
UNION LTD. AND ORS.

Respondent(s)

Date : 09-11-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Abhinav Mukerji, AOR
Mrs. Bihu Sharma, Adv.
Ms. Pratishtha Vij, Adv.
Mr. Mohit Prasad, Adv.

For Respondent(s) Mr. Jitendra Kumar, Adv.
Mr. Kundan Kumar Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 has been served, but no one has entered appearance.

Issue fresh notice to Respondent No. 1, returnable in four weeks.

In the meantime, parties may file written submissions/corrected written submissions.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER